

SUPREME COURT OF INDIA

Re: Proposal for transfer of Ms Justice G Anupama Chakravarthy, Judge, High Court for the State of Telangana

On 3 August 2023, the Collegium proposed the transfer of Ms Justice G Anupama Chakravarthy, Judge, High Court for the State of Telangana, to the High Court of Judicature at Patna, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted one of the Judges of the Supreme Court who, being conversant with the affairs of the High Court for the State of Telangana, is in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court for the State of Telangana and the High Court of Judicature at Patna.

By a letter dated 5 August 2023 Ms Justice G Anupama Chakravarthy has conveyed her willingness to be transferred to any of the High Courts. She has, however, requested to transfer her to any High Court near to her parent High Court.

We have considered the request made by Ms Justice G Anupama Chakravarthy. The Collegium does not find any merit in the

request made by her. The Collegium, therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer her to the High Court of Judicature at Patna.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

(B.R. Gavai), J

(Surya Kant), J

10 August 2023.

